

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01051/2016

Jabalpur, this Wednesday, the 20th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nirmal Kumar Bhatt, S/o Shri Khemraj Bhatt, aged about 55 years, presently working as Dy. S.M. Khandwa, R/o H. No.90, Dream City, Sandhya Niwas, Civil Lines, Khandwa – 450001.

-Applicant

(By Advocate – Shri M.N. Banerjee)

V e r s u s

1. Union of India through the General Manager, Central Railway, C.S.T.M. Mumbai 400001.
2. Divisional Railway Manager, Bhusawal Division, Bhusawal – 425201, Central Railway, Bhusawal

-Respondents

(By Advocate – Shri Arun Soni)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh on the same cause of action, if any grievance remains.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member